

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 118  
(IB)-587(ND)2020**

**Under Section: 9 of IBC.**

**In the matter of:**

Fedex Express Transportation and Supply Chain Services (India)  
Pvt. Ltd. ....**Applicant**

Vs.

Shoppers Supply Overseas Pvt. Ltd. ....**Respondent**

**Order delivered on 17.03.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant :  
For the Respondent :

**ORDER**

List on 23.04.2020.

**Sd/-**

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Vaishali

